

(b) Yes, Sir. This issue has been raised at the meetings of the Regional Purchase Advisory Council (Southern Zone) of the DGS&D from time to time.

(c) The Government have constituted a Committee under the Chairmanship of Commissioner of Industries and Secretary to the Government of Andhra Pradesh with the representatives of Industries Departments of Southern States and Director (S&D), Madras as Member Secretary to examine the reasons for low share of the SSI Units in the Southern States in the volume of purchases made by the DGS & D and the recommend measures for increasing their share.

World Bank Aid to India for Anti-Poverty Programme

1223. SHRI AMARSINH RATHAWA : Will the Minister of FINANCE be pleased to state:

(a) whether any aid has been given by the World Bank to India for funding anti-poverty projects; and

(b) if so, the details thereof and the aid given so far by the World Bank?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO) : (a) No World Bank assistance has so far been committed for funding of specific and targetted anti-poverty or rural employment programmes.

(b) Does not arise.

NABARD Assistance for Schemes in Gujarat

1224. SHRI SHANTILAL PATEL:
SHRI G.S. BASAVARAJU:

Will the Minister of FINANCE be pleased to state:

(a) whether the National Bank for Agriculture and Rural Development has earmarked crores of rupees for schematic refinance for various farm and non-farm schemes being implemented in Gujarat for the year 1988-89;

(b) if so, the total amount likely to be provided and the schemes that will be implemented, after getting this aid;

(c) the total number of schemes sanctioned by NABARD for Gujarat during 1987-88 and 1988-89 (till date); and

(d) the number of schemes out of them which have been implemented so far?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO) : (a) and (b). National Bank for Agriculture and Rural Development (NABARD) has reported that it has set a target of Rs 71.95 crores for schematic refinance in the State of Gujarat during the year 1988-89. The amount allocated for farm sector is Rs 69.28 crores and for non-firm sector Rs 2.67 crores. The sector-wise break up of the allocation is indicated below:

<i>Type of activity</i>	<i>Amount of refinance allocated (Rs. in crores)</i>
1	2
1. Minor Irrigation	17.78
2. State Electricity Board/ Rural Electrification Corporation	4.94

1	2
3. Land Development	0.09
4. Farm Mechanisation	14.89
5. Dry Land Farming	0.11
6. Plantation/Horticulture	0.37
7. Dairy Development	3.23
8. Fishery-Marine Fishery	3.58
Fishery-Inland Fishery	0.21
9. Storage and Market Yards	2.24
10. Forestry	2.03
11. Bio-Gas	0.53
12. Poultry Farming	1.09
13. Sheep/Goat/Piggery	0.13
14. I.R.D.P.	17.73
15. Others	0.33
16. Non-Farm Sector	2.67
TOTAL	71.95

(c) and (d). NABARD had sanctioned 580 schemes under Farm and Non-Farm Sector for the State of Gujarat during 1987-88. During 1988-89, six schemes involving NABARD refinance assistance of Rs 0.10 crores have so far been sanctioned. Further as at the end of August, 1988, there were 887 on-going schemes in Gujarat including those sanctioned prior to 1987-88.

Indo-USSR Cooperation in Irrigation Sector

1225. SHRI SHANTILAL PATEL :Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Government of the USSR have agreed to cooperate with India in irrigation;

(b) if so, whether a high level team of delegation visited the Soviet Union, during September, 1988;

(c) the main points discussed and whether any final agreement has been reached; and

(d) if so, the details thereof?

THE MINISTER OF LAW AND JUSTICE AND MINISTER OF WATER RE-